National Company Law Tribunal

Allahabad Bench

CP. NO 45/2016>CA. NO 20/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03. 2017

NAME OF THE COMPANY: Am sit Agro Industries Ita.

SECTION OF THE COMPANIES ACT: U/S of the companies Act, 1956

SI. NO. Name Designation Representation Signature

1. All Kumurseth UDC Behalf of Official Chiaphator Acceptance

2. Acceptance

Order Dated 16.03.2017

CP No.45/2016, CA No. 20/2016: M/s Amrit Agro Industries Ltd.

Sri K.K. Arora Advocate represents the company petitioner the present case is received at the stage of second motion petition as transferred from Hon'ble High Court of Allahabad, under Section 434 of 2013 of the Companies Act. It is reported that in the present matter a report of the official liquidator and affidavit of the Regional Director has already been filed before the High Court and is available on record. Keeping in view of such the case is now fixed for hearing on sanction of the scheme or otherwise. The counsel for the company petitioner meanwhile is directed to issue fresh notices for appearance to the concerned parties including the office of the Regional Director. 25th April, 2017.

H.P. CHATURVEDI, MEMBER (JUDICIAL)